

9

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

D.A. NO. 854/1993

New Delhi this the 8th November, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN  
HON'BLE SHRI S. P. BISWAS, MEMBER (A)

1. Smt. Bharpai Wd/o Ramesh  
S/O Jag Ram.

2. Mohinder S/O Jag Ram.

R/O Village Dansa,  
Kaushik Bhawan, Delhi. ... Applicants

( By Shri Yogesh Sharma, Advocate )

-Versus-

1. Union of India through  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. Divisional Railway Manager,  
Northern Railway,  
Bikaner.

3. Assistant Engineer,  
Northern Railway,  
Delhi Jn.

... Respondents

( By Shri P. S. Mahendru, Advocate )

The application having been heard on 8.11.1996  
the Tribunal on the same day delivered the  
following :

O R D E R

CHETTUR SANKARAN NAIR (J), CHAIRMAN —

Applicants seek a direction to grant appointment  
on compassionate grounds to second applicant.

Applicants must place their grievances before  
second respondent, Divisional Railway Manager,  
Bikaner. If applicants make a representation in  
this behalf within month from today, the said

...2.

- 2 -

respondent shall consider the same, pass a speaking order thereon and communicate the same to first applicant or second applicant within two months of the date of receipt of the representation.

2. With these directions we dispose of the application without expressing any opinion on merits. No costs.

Dated, 8th November, 1996.

S. P. Biswas  
( S. P. Biswas )  
Member(A)

Chettur Sankaran Nair, J.  
( Chettur Sankaran Nair, J. )  
Chairman

/as/